Annexure – 7

Name of the corporate debtor: Jivanjyot Motors Private Limited. ; Date of commencement of CIRP 20/10/2022; List of creditors as on: 30/01/2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amountof any mutual dues, that may be set-off	Amount of claim under verifica – tion	Amount of claim not admitted	Remarks,if any
	Government Department	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Whether related party?	% of voting share in CoC, if applicable				
1.	EPF	08.12.2022	191611	191061	Provident Fund and interest and damages	No	Nil	Nil	Nil	550	Claim admitted provisionally, as Complete books of account not yet received from suspended directors. Recovery cost Rs.550 not admitted
2.	State Tax Officer (2), Unit-62, Surat	18.01.2023	8003802	8003802	Gujarat Tax on entry of specified goods into local areas	No	Nil	Nil	Nil	Nil	Claim admitted provisionally as secured creditor under GVAT in light of the judgement of Hon'nble Supreme Court in the Rainbow case. Further, claim has been admitted provisionaly, as clarification is awaited from suspended directors